

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 9216/2022

(Arising out of impugned final judgment and order dated 26-04-2022 in CRLWP No. 3116/2021 passed by the High Court Of Judicature at Bombay)

GAUTAM NAVLAKHA

Petitioner(s)

VERSUS

NATIONAL INVESTIGATION AGENCY &amp; ANR.

Respondent(s)

(IA No. 82165/2023 - APPLICATION FOR PERMISSION  
IA No. 176263/2022 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 21343/2023 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 176266/2022 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 116981/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
IA No. 116983/2022 - EXEMPTION FROM FILING O.T.  
IA No. 116980/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES  
IA No. 178319/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES  
IA No. 144836/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 09-04-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH  
HON'BLE MR. JUSTICE S.V.N. BHATTI

For Petitioner(s) Ms. Nitya Ramakrishnan, Sr. Adv. (NP)  
Mr. Shadan Farasat, AOR  
Ms. Warisha Farasat, Adv.  
Mr. Ashwath Sitaraman, Adv.  
Mr. Harshit Anand, Adv.  
Mr. Aman Naqvi, Adv.  
Ms. Hrishika Jain, Adv.  
Ms. Natasha Maheshwari, Adv.  
Ms. Mreganka Kukreja, Adv.  
Mr. Abhishek Babbar, Adv.  
Mr. Ishit Patel, Adv.

For Respondent(s) Mr. Suryaprakash V Raju, A.S.G.  
Mr. Kanu Agrawal, Adv.  
Mrs. Sairica S Raju, Adv.  
Mr. Annam Venkatesh, Adv.  
Mr. Ashutosh Gadhe, Adv.

Contd..

Mr. Siddharth Dharmadhikari, Adv.  
Mr. Arvind Kumar Sharma, AOR

Mr. Siddharth Dharmadhikari, Adv.  
Mr. Aaditya Aniruddha Pande, AOR  
Mr. Bharat Bagla, Adv.  
Mr. Sourav Singh, Adv.  
Mr. Aditya Krishna, Adv.  
Ms. Yamini Singh, Adv.  
Ms. Preet S. Phanse, Adv.  
Mr. Adarsh Dubey, Adv.

UPON hearing the counsel the Court made the following

O R D E R

List the matter on 23.04.2024.

Interim order will continue till the next date of hearing.

(NEETU SACHDEVA)  
ASTT. REGISTRAR-cum-PS

(POONAM VAID)  
COURT MASTER (NSH)